National Company Law Tribunal

Allahabad Bench

CP NO. 54/2016, (A NO 35/2016)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: Next Dame Ventures Put Lbd

SECTION OF THE COMPANIES ACT: U/S of the companies Act, 201 1956

Order dated 07.03.2017

CP NO 54/2016 M/S Next wave ventures Pvt. Ltd.

The parties are represented by their respective counsel. Shri Arnab Banerjee informs. The OL is not present today and report of RD is yet to be filed in present case. Therefore, further opportunity be granted. Mr. Rahul Agarwal pressed hard for passing appropriate order in scheme. However, haring in matter can't be proceed further without having RD report. Therefore, the matter is adjourned to 23.03.2017.